

1	2
6. Rajasthan	170.2
7. Jammu & Kashmir	28.0
<b>II. Central Zone:</b>	650.5
8. Madhya Pradesh	216.1
9. Uttar Pradesh	434.4
<b>III. North-East zone:</b>	112.0
10. Assam	83.1
11. Meghalaya	15.1
12. Manipur	4.6
13. Mizoram	0.9
14. Nagaland	5.7
15. Tripura	2.6
<b>IV Eastern Zone:</b>	689.5
16. Bihar	196.5
17. Orissa	81.2
18. West Bengal	411.8
<b>V. Western Zone:</b>	595.8
19. Gujarat	141.9
20. Maharashtra	447.7
21. Goa	5.8
22. Daman & Diu	0.4
<b>VI. Southern Zone :</b>	684.2
23. Andhra Pradesh	213.0
24. Karnataka	131.4
25. Kerala	100.0
26. Pondicherry	5.1
27. Tamil Nadu	234.8
28. Andaman & Nicobar Islands	4.4
<b>Total</b>	<b>3295.1</b>

\* Note: These figures do not include:-

- (i) Personnel of Defence forces:
- (ii) Some personnel of Para-Military Forces without any fixed location.
- (iii) Personnel of Indian Missions/Embassies abroad.

[Translation]

#### Functioning of Illegal PCOs

1712. SHRI RAMESHWAR PATIDAR:

SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether illegal PCOs are being set up in collusion with the employees of Telephone Department at different parts of the country;

(b) if so, whether the Government have taken any action against the guilty persons; and

(c) whether Government propose to take steps to check the recurrence of such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA):

(a) A few such cases have come to the notice of the Deptt.

(b) Action has been taken as per the rules against the employees found guilty.

(c) Vigilance units of Circles/Metro Districts are functioning under a Senior Officer separately to deal with cases of diversion of lines and leakage of revenue due to STD/ISD calls racket etc. The unit keeps surveillance and conducts investigations in all such cases. On the basis of these investigations, help of CBI is sought in conducting and apprehending culprits.

[English]

#### Relations with China

1713. DR. T. SUBBARAMI REDDY:

SHRI TATHAGATA SATPATHY:

DR. RAVI MALLU:

SHRIMATI JAYANTI PATNAIK:

SHRI R. SAMBASIVA RAO:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Indo-China ties have been affected after Pokhran test;

(b) whether the Government propose to review its relations with China and take necessary steps to improve bilateral relations; and

(c) if so, the steps taken in this direction?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE): (a) to (c) We seek friendly, co-operative, good neighbourly and mutually beneficial relationship with China, our largest neighbour, on the basis of Panchsheel. We seek a relationship in which both sides are responsive to each other's concerns.